

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15-04-2021 AT 10.30 A.M THROUGH  
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/35/2021  
IN  
PETITION NUMBER : IBA/838/2019  
NAME OF THE PETITIONER : Asst Provident Fund Commissioner (Recovery)  
NAME OF THE RESPONDENTS : Sriram P (Liquidator) M/s STT Ltd  
UNDER SECTION : Sec 42 of IBC, 2016

**ORDER**

Learned Counsel Mr. M.S. Viswanathan for the Applicant is present.

Learned Counsel Mr. S. Sathiyarayanan for the Respondent/Liquidator is  
present.

List the matter on **07.06.2021** for hearing.

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(ANIL KUMAR B)  
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)  
MEMBER (JUDICIAL)